

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA – MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.01.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 750/9/HDB/2019
NAME OF THE COMPANY	NSL Mining Resources India Pvt Ltd
NAME OF THE PETITIONER(S)	Essar Constructions India Ltd
NAME OF THE RESPONDENT(S)	NSL Mining Resources India Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A. Venkatesh M. Pramod	Adv	8008856184	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

M.R. MUKESH KUMAR
OPERATIONS.

10/1/2020

G. Kulkarni
10/1/20

ORDER

Counsel for the Petitioner present. Mr. Mukesh Kumar (party in person) representing Corporate Debtor present and stated that counsel on record could not attend today for making submissions due to personal inconvenience and further prayed time for making submissions. At request of Respondent, time is enlarged on payment of cost of Rs.5,000/- to the other side. For hearing submissions, put up the matter on 24.01.2020.

MEMBER TECHNICAL

MEMBER JUDICIAL